

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 65/2000 in OA 1213/99

DATE OF ORDER : 7-7-2000

Between :-

G.Satyanarayana

...Applicant

And

1. General Manager,
SC Rlys, Rail Nilayam,
Sec'bad.
2. Sr.Divisional Operating Manager,
Hubli Division, SC Rlys, Hubli.

...Respondents

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Counsel for the Applicant : Shri K.Sudhakar Reddy

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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...2.

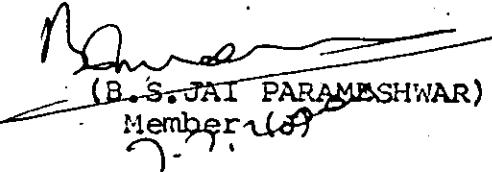


(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri K.Sudhakar Reddy, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents.

2. The applicant has been given the reply as directed in the judgement by letter No.H/P 524/III/SM/YM/SCOR/Rs. dated 12.4.2000, which is taken on record. Hence the CP is closed. No costs.


(B.S.JAI PARAMASHWAR)

Member (A)


(R.RANGARAJAN)

Member (A)

Dated: 7th July, 2000.
Dictated in Open Court.

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